

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.642/95

Between:

Date of Order: 10.5.95.

1. K.Ramulu
2. K;Vemkateswar Reddy
3. K.Krishnaiah
4. Md.Yousufuddin
5. Smt.Arunamma
6. Smt.G.Menemma
7. Smt.N.Mangamma
8. Kurumurthy
9. MM.Buchanna
- 10.Smt.D.Venkattamma
- 11.T.Rajasekhar Sarma
- 12.Smt.Esha Devi
- 13.Smt.Chandramma

...Applicants.

And

1. The ~~Chief~~ Post Master General,  
A.P.Circle,  
Hyderabad - 1.
2. The Post Master General,  
Hyderabad Region,  
Hyderabad.
3. The Superintendent of Posts  
Mahaboobnagar Division,  
Mahaboobnagar.

...Respondents.

Counsel for the Applicants : Mr.K.Vasudeva Reddy

Counsel for the Respondents : -

CORAM:

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

contd...

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OA No.

642195

Date of Order: 10.5.95

)( As per Hon'ble Shri A.B.Gorthi, Member (Admn.) X

\* \* \*

The applicants were initially appointed as RTP Postal Assistants in Mahaboobnagar District some time during 1981-84. They were subsequently regularised on various dates between 1983-90. Their claim in this OA is for a direction to the respondents to pay them Productivity Linked Bonus for the period that they worked as RTP/SD Postal Assistants.

2. Heard learned counsel for both the parties.

Mr. K. Vasudeva Reddy, learned counsel for the applicant has drawn my attention to the judgement in OA.611/94 dated 31.5.94, wherein relief was granted to similarly situated applicants.

3. In view of the above this OA is also allowed at the admission stage itself and the respondents are directed to grant the applicant the same benefits as given to those in OA.611/94. The respondents shall comply with this order within a period of three months from the date of communication of the same. No order as to costs.

*Member*  
Member of RTB

Dated: 10th May, 1995

(Dictated in Open Court)

*Arthi*  
DEPUTY REGISTRAR(J)

sd

TO

1. The Chief Post Master General, A.P.Circle, Hyderabad-1.
2. The Post Master General, Hyderabad Region, Hyderabad.
3. The Superintendent of Post Offices, Mahaboobnagar Division, Mahaboobnagar.
4. One copy to Mr. K. Vasudeva Rao, Advocate, 4-2-614, Near Tarakarama Theatre, Ramkot, Beside Mahankali Temple, Hyd.
5. One copy to Mr. N. R. Devraj, Sr. GSC, CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One spare copy.

YLKR

TYPED BY  
CHECKED BY

COMPARED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

THE HON'BLE SHRI A.V.HARIDASAN: MEMBER (3)

AND

THE HON'BLE SHRI A.B.GORTHI: MEMBER (1)

DATED 10-5-95

ORDER/JUDGMENT

M.A.NO/R.P.NO./C.P.NO.

in  
O.A.NO. 642/95

Plaintiff and Interim directions  
issued.

Allowed.

Disposed of with directions

Dismissed.

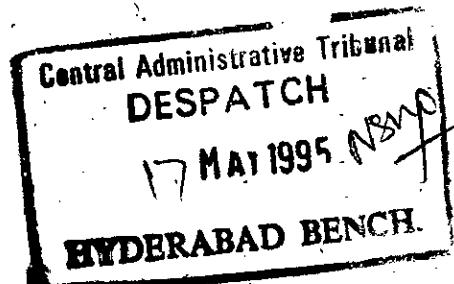
Dismissed as withdrawn

Dismissed for default

Rejected/Ordered.

No order as to costs.

YLR.



Ed